

quantum of gift commodities will affect implementation of the project.

Exhibition on khadi and village industries Commission in West Bengal

3671. SHRI R. P. DAS: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) how many exhibitions were organised by the Khadi and Village Industries Commission in West Bengal during the last three years out of the funds of the Commission and the amount spent on it;

(b) whether reports of exhibition and audited statement of accounts of each of these exhibitions were received by the Commission;

(c) if not, why not; and

(d) what action was taken against such serious lapses of the organisers of the exhibition?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) During the last three years, the Khadi & Village Industries Commission organised a small exhibition at Darjeeling at the time of inauguration of Gramshilpa there during the year 1979-80 for which a grant of Rs 2,500/- was given. An All India Sarvodaya Samaj Sammelan was held at Kharagpur for three days for which a grant of Rs. 1 lakh was given.

(b) to (d). The concerned organizers of the exhibition have been asked to furnish the audited accounts and reports on the above exhibitions, which are awaited.

Scheme to finance Traditional Fishermen engaged in Marine fishing trade

3672. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of India are having any scheme to finance the traditional fishermen engaged in marine fishing trade;

(b) if so, details of such schemes and the details of its implementation in the State of Kerala;

(c) is it a fact that the Shipping Development Fund Committee is giving short-term loans to the fishermen engaged in marine fishing trade;

(d) if so, the details regarding the issue of such loans to the fishermen of Kerala; and

(e) how many fishermen are benefited by this scheme so far in Kerala?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Does not arise.

(c) No, Sir. Shipping Development Fund Committee gives long-term loans for purchase of deep sea fishing vessels.

(d) Does not arise.

Scheme by Khadi and Village Industries during Sixth Plan

3673. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether any new scheme is proposed to be taken up by the Khadi and Village Industries Commission during the Sixth Plan period;

(b) if so, the details of such schemes;

(c) what are the schemes proposed to be implemented in Kerala during the Sixth Plan Period by the Khadi and Village Industries Commission; give details;

(d) how many units of Khadi and Village Industries Commission are at present working in Kerala;

(e) what are the main articles produced by these units and what is the total number of persons employed therein;

(f) whether the Commission is having any proposal to finance these units; and

(g) if so, give details?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). Khadi and Village Industries Commission is responsible for planning, organising and implementing programme for the development of Khadi and 25 village industries included in the Schedule to the Khadi & Village Industries Commission Act. Proposals for adding a few more industries to the Schedule are under consideration.

(c) to (g). The Khadi & Village Industries Commission provides assistance to the Kerala Khadi & Village Industries Board for implementing various schemes in this sector in that state. Presently, this programme in Kerala is being implemented through 32 registered institutions and 1510 co-operative societies registered with the State Board. The units are engaged in the following industries:

(1) Khadi, (2) Processing of cereals and pulses industries, (3) Ghani oil, (4) Village leather, (5) Cottage match, (6) Gur and Khandsari, (7) Palm Gur, (8) NEO Soap, (9) Hand made paper, (10) Bee-Keeping, (11) Village pottery, (12) Fiber, (13) Carpentry and Blacksmithy, (14) line (15) Gobar Gas, (16) Forest medicinal Plant and fruits, (17) Fruit processing and (18) Bamboo and Cane.

These units provided employment to 1.39 lakh persons in the year 1979-80.

All these industries shall continue to be assisted during the Sixth Plan period. Besides attempts will be made by the Commission to provide assistance in respect of other village industries presently included in the Schedule.

Implementation for Minimum Need Programme in Kerala during Sixth Plan

3674. **SHRI A. NEELALOHITHADASAN NADAR:** Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) what are the details of the programmes included in the Minimum Need Programme during the Sixth Five Year Plan;

(b) what are the details of such programmes proposed to be implemented in Kerala ;

(c) how many number of roads will be built under the Minimum Needs Programme in Kerala during the Sixth Plan period;

(d) what are the districts benefited by these roads in Kerala; and

(e) give the details of programme of the financial allocation made under the Sixth Plan for these roads and the programme of commencement and completion of each of these roads?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). A statement showing the components and objectives of the minimum needs programme (MNP) and the outlays for MNP in the Sixth Plan for Kerala is attached.

(c) and (d). The information is being collected and will be placed on the Table of the House.

(e) The Sixth Plan outlay for rural roads under MNP in Kerala is Rs. 13 crores. Under the programme 100 per cent of the villages having a population of more than 1500 and 50 per cent of the villages having a population between 1000—1500 are to be connected by all weather roads by 1990 and about 50 per cent of this target is to be achieved by 1985.